

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/88(CHE)/2021 IN IA/265/2019
IN
PETITION NUMBER : CA/412/2019
NAME OF THE PETITIONER : Agarwal Coal Corporation Private Limited
NAME OF THE RESPONDENTS : J Karthiga & Others
UNDER SECTION : Rule 11 of NCLT, 2016

ORDER

Ld. Counsel Mr. V.N. Dubey for the Applicant is present. Ld. Senior Counsel
Ld. Counsel Mr. B. Dhanaraj appears for R1 and Ld. Senior Counsel
Mr. E. Om Prakash appears for R2.

Heard. **Order Reserved.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs